

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 19.10.2022 (WEDNESDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 3868 of 2022 in Comp. App. (AT) (Ins) No. 1133 of 2022	SAA Vishnu Bakers Pvt. Ltd. Vs. Sadhan Kumar Nag & Anr	Sadapurna Mukherjee	Dhruv Surana Ashish Choudhury Kausik Chatterjee

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 1258 of 2022	Westcoast Infraprojects Pvt. Ltd. Vs. Ram Chandra Dallaram Choudhary Liquidator of Anil Limited (In Liquidation)	Yogendra Aldak	
3.	Comp. App. (AT) (Ins) No. 1269 of 2022 & I.A. No. 3900 of 2022 (With Defects)	Patsons Construction (Operational Creditor) Vs. Shri Ram Ratan Kanoongo Resolution Professional of D Thakkar Constructions Pvt. Ltd.	Sachin N. Sinha	
4.	Comp. App. (AT) (Ins) No. 1273 of 2022 & I.A. No. 3905 of 2022	Puneet Aggarwal Vs. Priyanka Chauhan Liquidator Drshti India Ltd. & Anr.	Palash Singhai	
5.	Comp. App. (AT) (Ins) No. 1274 of 2022	Gopal Das Niyati Vs. Divya Jyoti Industries Ltd. & Ors.	Rohit Dubey	
6.	Comp. App. (AT) (Ins) No. 1275 & 1276 of 2022	Bharat Sharma Resolution Applicant Vs. Reshma Mittal & Anr.	Abhishek Anand	

7.	Comp. App. (AT) (Ins) No. 1278 of 2022	Sh. R. G. Subramanian Suspended Director of Ramkrishna Electricals Ltd. Vs. Ramkrishna Electricals Ltd. Through Its Interim Resolution Professional & Anr.	Tarun S. Bharwdaj	
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For Hearing

8.	Comp. App. (AT) (Ins) No. 905 of 2022 (PH)	SLB Welfare Association Vs. PSA Impex Pvt. Ltd. & Anr. With	Shantanu Singh	Abhishek Anand Nipun Gautam Ishita Sharma Saurabh Jain- Impleader
9.	Comp. App. (AT) (Ins) No. 642 of 2022 (PH)	SLB Welfare Association Vs. PSA Impex Pvt. Ltd. & Anr.	Payal Kakra	Abhishek Anand Prabhat R. Singh-R1 Saurabh Jain- Impleader

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By order of Hon'ble Chairperson
-sd/-
Registrar